

ITEM NO.3
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 899/2021

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

CHANDRA SHEKHAR @ CHHOTU

Respondent(s)

IA No. 21578/2016 - CONDONATION OF DELAY IN FILING)

Date : 07-12-2021 These matters were called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Mr Aman Phathak, Adv.

For Respondent(s)

Mr. Dushyant Parashar, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Letter dated 8.11.2021 received from the High Court of
Judicature at Allahabad indicates that the translation of the
original records has been undertaken and is expected to be
completed shortly. Accordingly, awaiting the receipt of the
original records from the High Court and Trial Court, list on
1.2.2022.

AVANI PAL SINGH
Registrar